

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1188
ANSWERED ON:02.03.2006
INCLUSION OF WASHERMEN (DHOBBI) COMMUNITY IN SC LIST
Ahir Shri Hansraj Gangaram

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Washermen (Dhobi) community has been included in the Central List of Scheduled Castes in most of the States;
- (b) if not, the reasons therefor;
- (c) whether the Union Government has received any requests from the Government of Maharashtra and other State Governments for inclusion of said community in the Central List of Scheduled Caste in respective States; and
- (d) if so, the details thereof and the reaction of the Union Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(SMT. SUBBULAKSHMI JAGADEESAN)

(a) & (b): Dhobi Community has been included in the list of Scheduled Castes in Assam, Bihar, Himachal Pradesh, Jharkhand, Madhya Pradesh (in Bhopal, Raisen and Sehore Districts), Manipur, Meghalaya, Orissa, Rajasthan, Uttar Pradesh, Uttaranchal, West Bengal, Mizoram and Delhi.

(c) & (d): The Government of Maharashtra has proposed to include Dhobi Community in the list of Scheduled Castes. Likewise the Government of Madhya Pradesh has proposed to include Dhobi Community in the list of Scheduled Castes in entire State of Madhya Pradesh. Both the State Government have been requested to furnish ethnographic information as per approved modalities.